

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA (CAA) No. 77/230/HDB/2017		
NAME OF THE COMPANY	Karvy Fintech Pvt Ltd		
NAME OF THE PETITIONER(S)	Karvy Consultants Ltd, Karvy Computershare Pvt Ltd		
NAME OF THE RESPONDENT(S)	Karvy Fintech Pvt Ltd		
UNDER SECTION	230		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for VS Rajn for Applicants	Advocate	98491 20942	de

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Apara, Arecons	chk	908FY 1808	W.

Heard Shri. V.B. Raju learned counsel for the petitioner and Shri. B. Appa Rao, CGSC for the respondent and made submissions with regard to the prior approval takes from SEBI vide letter dated 31.08.2017, Bench also sought some clarifications. Post the case on 03.11.2017.

Member (Technical)

Member (Judicial)